

FORM A  
(See Rule 2)

Statement of assets and liabilities filed by.....  
.....(name and designation of the  
public servant) for the period.....to.....

1. Name :

2. Permanent address with Telephone No.  
if any :

3. Name of the members of the family  
and his relationship :

4. Present monthly income :

5. Liabilities :

(a) Nature extent and other particulars  
of liability and the date when it was  
incurred. :

(b) Nature and address of the person  
to whom the public servant is liable :

I.....do solemnly declare that the information  
furnished above is true and that nothing has been omitted therefrom.

*Signature of the Public Man.*

## FORM B

(See Rule 2)

## STATEMENT OF MOVABLE PROPERTIES OF PUBLIC MAN AND MEMBERS OF HIS FAMILY

<i>Details</i>	<i>Owned or acquired by whom</i>	<i>Date of Acquisition</i>	<i>Source of acquisition by purchase or inheritance, gift, mortgage or any other source</i>
(1)	(2)	(3)	(4)
(a) Jewellery and Bullion			
(b) Vehicles			
(c) Video Cassette Players			
(d) Refrigerators			
(e) Air Conditioners			
(f) Television Sets			
(g) Video Cassette Recorder			
(h) Antiques			
(i) Silverware			
(j) Business concerns			
(k) Livestock			
(l) Other Household goods including furniture costing more than Rs. 5,000 each			
<b>Cash and other Liquid Assets :</b>			
(a) Cash			
(b) Bank Deposits			
(c) Bank Accounts			
(d) Post Office Accounts			
(e) National Savings Certificates and other Certificates obtained through the Post Office			
(f) Units of Unit Trust of India			
(g) Government securities and other Securities			
(h) Shares, Debentures or Deposits in companies			
(i) Money advanced to others as loan or otherwise			
(j) Insurance Policies and Provident Fund			
(k) Other investments not being investments in immovable property			

*Note* :—The above details should indicate the date, cost and source of acquisition, the particulars of the assets sufficient to identify them and the person with whom or place where they are kept.

FORM C

(See Rule 2)

Statement of immovable properties of public man and members of his family

<i>Name of the District, Taluk and Village in which property is situated</i>	<i>Name and details of property</i>		<i>Present value</i>	<i>Acquired by whom</i>	<i>How acquired whether by purchase, lease, mortgage, inheritance, gift or otherwise with date of acquisition and name with details of person, persons from whom acquired</i>	<i>Annual income from property</i>	<i>Remarks</i>
	<i>Housing and other buildings</i>	<i>Lands nature and extent</i>					
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)

Signature

Full Name and Address

*Note*:— Family includes the spouse and such parents, unmarried sisters and children of the public man as are dependent on him/her.